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Title: Laid an explanatory statement showing reasons for immediate legislation by the Enemy Property (Amendment and Validation) Ordinance (No. 4 of 2010).

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): On behalf of Shri P. Chidambaram, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Enemy Property (Amendment and Validation) Ordinance (No.4 of 2010).

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